

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

**RAJYA SABHA
STARRED QUESTION No. 48
TO BE ANSWERED ON THE 07th February, 2023**

Scheme for Promotion of Bulk Drug Parks

48 Shri M. Mohamed Abdulla:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether the Scheme for Promotion of Bulk Drug Parks significantly reduced the country's import of bulk drugs for the past two years and if so, the details thereof;
- (b) the current status of implementation of the Scheme for Promotion of Bulk Drug Parks in the State of Tamil Nadu; and
- (c) the details of the funds allocated, disbursed and utilized for setting up of a new Bulk Drug Park in Tamil Nadu?

ANSWER

**MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(Dr. MANSUKH MANDAVIYA)**

(a) to (c): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 48 FOR REPLY ON 07.02.2023

(a) and (b): The Scheme for Promotion of Bulk Drug Parks aims to facilitate setting up of three (3) Bulk Drug Parks in the country. The total financial outlay of the scheme is Rs. 3000 crore and the tenure of the Scheme is from 2020-21 to 2024-25. The financial assistance by the centre is subject to a maximum limit of Rs. 1000 Crore per park or 70% of the project cost of CIF (90% in case of North Eastern States and Hilly States), whichever is less. Under the scheme, the Department had received proposals from 13 States viz, (i) Uttar Pradesh (ii) Tamil Nadu (iii) Telangana (iv) Karnataka (v) Maharashtra (vi) Gujarat (vii) Madhya Pradesh (viii) Rajasthan (ix) Punjab (x) Haryana (xi) Himachal Pradesh (xii) Andhra Pradesh and (xiii) Odisha.

After evaluation, the proposals of Andhra Pradesh, Gujarat and Himachal Pradesh were selected only in October-November 2022. The State Implementing agencies (SIA) of the three respective States have indicated completion of these projects within next 24-28 months. The proposal of Tamil Nadu has not been selected under the scheme.

(c): In view of the above, the question does not arise.
